

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 451 of 2020

IN THE MATTER OF:

Sun Paper Mill Ltd.

...Appellant

Versus

S Dhanapal & Ors.

...Respondents

Present:

For Appellant: Mr. Aditya Verma, Mr. Shrey Patnaik and Mr. Utkarsh Joshi, Advocates.

**For Respondents: Mr. Karthik Seshadri and Mr. Elango, Advocates with Mr. S. Dhanpal, Liquidator for R-1.
Mr. Kunal Tandon and Ms. Richa Sandilya, Advocate for R-2, 3, & 4.
Mr. Ravi Raj Gopal, Advocate for R-5.**

ORDER
(Through Virtual Mode)

28.08.2020: Shri Aditya Verma, Advocate representing the Appellant seeks to withdraw the appeal as in terms of para 39 of the impugned order the Liquidator has been granted liberty to approach the Adjudicating Authority (National Company Law Tribunal), Bench-I, Chennai as and when required for necessary directions. The appeal is accordingly dismissed as withdrawn.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

am/gc